

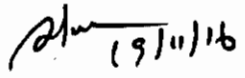
RAJASTHAN HIGH COURT, JODHPUR

NOTICE

Date : 19.11.2016

To avoid delay in the service of process, all Advocates representing Local Bodies, Public Sector Undertakings, Corporations, Semi Government Bodies/Organizations, Banks & Financial Institutions and others are requested to regularly furnish their names and mobile numbers along with authorization letters of the concerned Organization/Institution to the office of Registrar General within ten days positively to be displayed on the website of the Court for service of advance copy to expedite having the case ready for hearing expeditiously.

BY ORDER,


REGISTRAR GENERAL

D-2144
22/11/16